

oped at Ahmedabad, Hyderabad and Pune during the current year in addition to the existing seven ICDs and 9 CFSs. Rail India a Technical and Economic Services (RITES) have recommended setting up of ICDs at 23 location and CFs at 71 places.

#### **Rapid Transit System in Madras**

8853. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state the details of the progress made in completion of the Rapid Transit System in Madras city in Tamil Nadu?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): Construction of station buildings, road/rail bridges, elevated structures, laying of tracks, etc. from Madras Beach to Chepauk is in progress. Overall physical progress achieved on this project till 30.4.90 is 34%.

#### **Vacancies in MRTTP Commission**

8854. SHRI NARSINGHRAO DIKSHIT:  
SHRI SHEO SHARAN VERMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Monopolies and Restrictive Trade Practices Commission is functioning only with one member and without Chairman;

(b) the time by which all the members of the commission will be appointed; and

(c) the reasons for delay in their appointments?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) At present, there is only one Member in the Monopolies and Restrictive

Trade Practices Commission, who is also discharging the functions of the Chairman.

(b) and (c). Action is under way to fill up the vacancies as early as possible. Since the selections have to be made in a broadbased manner, and after through consideration it is taking some time to fill up the vacancies. It is expected that the appointments against the vacant posts will be notified by middle of July, 1990.

#### **Issue on New Licences of Porters in Delhi Railway Stations**

8855. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether new licences for Porters have been issued by the railways at Delhi, New Delhi and Nizamuddin Stations;

(b) if so, the number of new licences issued during the last one year at these stations; and

(c) the criteria of issuing such licenses and the duties and the jurisdiction of area of their work at these stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir, However, some existing licence holders have been transferred.

(b) Does not arise.

(c) New licences are issued if found justified after notifying the vacancies on Station notice board and the applicants are screened by a Selection Board comprising of a Railway representative, Headmaster/Principal of a recognised school/college and a local labour/employment exchange officer. The licensed porter is required to carry passenger's luggage within the premises of